

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2070
ANSWERED ON:02.12.2011
SUBSIDY FOR RURAL ELECTRIFICATION
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether proposals have been received from the State Governments including Gujarat to provide subsidy for rural electrification under various renewable energy schemes;
- (b) if so, the details thereof alongwith the action taken by the Union Government thereon; and
- (c) the subsidy being provided to the State, scheme-wise, State/UT-wise?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Under the Remote Village Electrification (RVE) Programme, proposals are received from the State identified implementing agencies including Gujarat for financial support for creation of facilities for lighting/basic electricity through renewable energy sources in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension is not found feasible by the State Governments and hence are not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojna. Such proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE Programme, subject to budget provisions.

(b): The State-wise details of such proposals received and sanctioned are given in enclosed Table.

(c): Under the Programme, Central Financial Assistance of upto 90% of the costs of systems, subject to pre specified maximum amount for each technology, is provided for approved projects to the states.

Table

Table- referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 2070 due for answer on 02-12-2011

State-wise Details of Proposals Received and Sanctioned for Financial Support under Remote Village Electrification Programme

Sl. No. State No. of villages & Hamlets covered in proposals

1. Andhra Pradesh 13

2. Arunachal Pradesh 298

3. Assam 2157

4. Chhattisgarh 682

5. Goa 19

6. Gujarat 38

7. Haryana 286

8. Himachal Pradesh 22
9. Jammu & Kashmir 460
10. Jharkhand 720
11. Karnataka 79
12. Kerala 607
13. Madhya Pradesh 603
14. Maharashtra 353
15. Manipur 240
16. Meghalaya 163
17. Mizoram 20
18. Nagaland 11
19. Orissa 1447
20. Rajasthan 417
21. Sikkim 13
22. Tamil Nadu 184
23. Tripura 1006
24. Uttarakhand 814
25. Uttar Pradesh 507
26. West Bengal 1210